

(18)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. No. 1619 /95.

Dt. of Decision: 17-09-96.

Smt. T. Sakkamma

.. Applicant.

Vs

1. The General Manager,
SC Rly, Rail Nilayam,
Sec'bad.

2. The Dy. Chief Mech. Engineer,
Carriage Repair Shop,
Settipalli Post, Tirupathi,
Chittoor District.

... Respondents.

Counsel for the Applicant : Mr. K. Sudhakar Reddy

Counsel for the Respondents : Mr. K. Siva Reddy, SC for Rlys.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble Shri R.Rangarajan, Member (Admn.))

Heard Mr.K.Sudhakar Reddy, learned counsel for the applicant and Mr.K.Srinivasa Rao for Mr.K.Siva Reddy, learned counsel for the respondents.

2. The applicant in this OA is wife of one Mr.T.Subbaiah whose land to the extent of 1.94 cents was acquired in Settipalle Village under various survey heads in award No.1/84 dated 5-5-84 for establishment of Railway Carriage Repair Shop at Tirupathi.

3. The present OA is filed praying for a direction to the respondents to appoint her against the land losers' quota. She has not filed any representation to the respondents in this connection. Hence, she may file a representation in this connection to the concerned authorities for disposal. No direction can be given in the absence of her filing representation.

4. In the result, the following direction is given:-

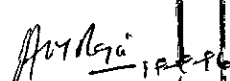
The applicant may, if so advised, file a representation to R-2 for granting her appointment against the land losers' quota. IF such a representation is received, R-2 should dispose of that representation in accordance with rules expeditiously.

5. The OA is ordered accordingly. No costs.


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 17th September 1996.
(Dictated in Open Court)

spr


Dy. Registrar (S)

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..3..

O.A.NO.1619/95

Copy to:

1. The General Manager,
South Central Railway,
Railnilayam,
Secunderabad.
2. The Dy.Chief Mechanical Engineer,
Carriage Repair Shop,
Sathipalli Post,
Tirupathi,
Chittoor District.
3. One copy to Mr.K.Sudhakar Reddy, Advocate,
CAT,Hyderabad.
4. One copy to Mr.K.Siva Reddy, ~~xxx~~SC for Railways,
CAT,Hyderabad.
5. One copy to Library, CAT,Hyderabad.
6. One duplicate copy.

YLKR

9/10/94
Typed By
Compared by

OA 1618/95
Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 17/9/95

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

O.A. NO. 1619/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

YLR

II COURT

No Spare Copy

